NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB)	-	For	Rule 6 of	Mr Jetspeed Logistics Pvt Ltd Vs M/s Air
No.30/BB/2018		compliance of additional information raised by Registry	IB	Pegasus Pvt Ltd

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

Akash RBaitin Petitionio

ORDER

Counsel for Petitioner/Operational Creditor is present. He informed the Tribunal, he has complied the objections and also filed compliance memo in the registry on 07/02/2018. Therefore, Notice is ordered to be issued to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/03/2018.

Member (T)

Member (J)